



आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL

Sub: Cause List for Friday 15.05.2026

Sl.No	Appeal No.	Assessee Name	Bench	EH/ Club No.
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COURT ROOM 2

Before Shri George George.K, VP &Ms.Padmavathy.S, AM

1	SP 84/CHNY/2025 (ITA 2443/CHNY/2025)	[A] SUDHIR RAJA RAVINDRAN	"B"
2	SA 135/CHNY/2026 (ITA 2706/CHNY/2026)	[A] AP VANNIARAJAN AND COMPANY	B
3	SA 88/CHNY/2026 (IT(TP)A 34/CHNY/2026)	[A] IVY MOBILITY SOLUTIONS PRIVATE LIMITED	D
4	SP 136/CHNY/2026 (IT(TP)A	[A] SCHNEIDER ELECTRIC SYSTEMS INDIA PRIVATE	D
5	ITA 1554/CHNY/2026	[A] RAMACHANDRAN KARTHIKEYAN	C
6	ITA 1577/CHNY/2026	[A] FT B KANAI PANCHAYAT UNION TEACHERS COOP THRIFT & CREDIT SOCIETY	C
7-9	ITA 1593-1596/CHNY/2026	[A] SHANTILAL	C
10	ITA 1597/CHNY/2026	[A] PARTHASARATHY RAVIKANTH	C
11	ITA 1605/CHNY/2026	[A] KALIAPPAN SATSHATHIPATHI	C

EARLY HEARING PETITIONS

1	ITA 2651/CHNY/2026	CHANDRASEKAR REDDY	D	35
2	ITA 194/CHNY/2026	[A] LOGANATHANMEENALOGHA	C	36

CLUBBING PETITIONS

1	ITA 1956/CHNY/2026	R.R.INFRA CONSTRUCTIONS	C	64
	ITA 3352-3357/CHNY/2025		A	
	ITA 4153-4155/CHNY/2025	RAMASAMY RAMU	A	
	ITA 675-678/CHNY/2026		A	
	ITA 3583, 3584/CHNY/2025	R.RAMU (HUF)	A	
	ITA 99/CHNY/2025		A	
	CO 46/CHNY/2026	R.RAMU	A	
	CO 99/CHNY/2025	R.RAMU (HUF)	A	
	ITA 2558-2562/CHNY/2026	[D] RR INFRAA CONSTRUCTION	C	
2	IT(IT)A 2/CHNY/2026	NISSAN MOTOR CO. LTD.	C	63
	IT(IT)A 2/CHNY/2025		B	
3	ITA 1313/CHNY/2026	RAVICHANDRAN	A	65
	ITA 2688/CHNY/2026		D	
4	ITA 523, 564/CHNY/2026, CO 26, 27/CHNY/2026, ITA 565,566, 567/CHNY/2026	NEELAMAGAM ALAGARSAMY	c	66
	ITA 1245, 1246, 1367, 1324, 1247, 1368, 1369, 1370/CHNY/2026		B	

TRANSFER PETITIONS (To "D" Bench for TP issue)

1	ITA 301/CHNY/2023	CHENNAIKESAVAN SAVITHRI	B	68
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Before Shri Aby.T.Varkey, JM & Ms Padmavathy.S, AM

1	IT(TP)A 34/CHNY/2025	K.G.DENIM LIMITED (For clarification)	D
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Before Ms Padmavathy.S, AM & Shri Manu Kumar Giri, JM

1,2	ITA 2353, 2645/CHNY/2025	ESAV INDIA LTD. (For clarification)	A
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The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_2

CHENNAI

DT:14.05.2026

DRAWING AND DISBURSING OFFICER

14.5.26
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CARRY FORWARD SIMPLE ISSUES FROM 14th MAY 2026
BEFORE SR. GAK/VP & Ms. PDM/AM

12.	ITA 1613/CHNY/2026	2017-18	[A] PREMIER ENTERPRISES	
13.	ITA 1637/CHNY/2026	2023-2024	[A] SUSEE AUTO SALES AND SERVICE PRIVATE LIMITED	
14.	ITA 1685/CHNY/2026	2021-2022	[A] AMBIKA WOOD INDUSTRIES PRIVATE LIMITED	
15.	ITA 1686/CHNY/2026	2022-2023	[A] AMBIKA WOOD INDUSTRIES PRIVATE LIMITED	
16.	ITA 1689/CHNY/2026	2019-2020	[A] VILLUPURAM DISTRICT AGRICULTURE DEPARTMENT EMPLOYESS COOP THRIFT & CREDIT SOCIETY LTD	
17.	ITA 1724/CHNY/2026	2017-18	[A] M/S. SANATANA TRUST	

1820) ITA 1703-1705/26

SKP Timben P Ltd

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INCOME TAX APPELLATE TRIBUNAL

Sub: List of cases adjourned from Friday 15.05.3036

1-5	MA 33-37/CHNY/2026 (ITA 1650-1654/CHNY/2025)	[D] ETHIRAJULU VAJRAVEL KUMARAN	B
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CHENNAI
DT:14.05.2026

[Handwritten Signature]
ASSISTANT REGISTRAR
14.5.26